

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.02.2020**

**NOTICE**

Take notice that the following matter listed on 28.02.2020 will not be taken up due to non-availability of the bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde.  Vs.  State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh- R1  Mukund P Unny-RP

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By Order

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